



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4750/2021	BULBUL LAHON Versus THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN	ASSTT.S.G.I.
2	WP(C)/4751/2021	SHAMPA ROY Versus PUNJAB NATIONAL BANK AND ANR	MS. D SINHA	SC, PNB
<u>ADMISSION</u>				
3	WP(C)/1269/2018 FIXED	TAX BAR ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE
4	WP(C)/3978/2018 FIXED	PARASH JYOTI DUTTA Versus THE STATE OF ASSAM AND 10 ORS.	MR A C BORBORA MR. P K GOSWAMI MR. B P BORAH MR. R BORAH MR. M K DAS	GA, ASSAM MR. N SARKAR (R11) SC, HEALTH
5	WP(C)/1810/2020 FIXED	U.V. ASSETS RECONSTRUCTION COMPANY LTD. Versus THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA
6	WA/102/2021 FIXED	STATE OF ASSAM AND 2 ORS Versus ARABINDA RABHA 13 ORS	MR. D MOZUMDER MR. D MOZUMDER MR. P N GOSWAMI MR. S DUTTA	MR. K N CHOUDHURY
7	WA/197/2021 B/O	THE STATE BANK OF INDIA AND 3 ORS. Versus MRINAL CHANDRA DAS AND 3 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS N GAUTAM	
8	WA/228/2021	SAILENDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR R P SHARMA MS S P CHETRY	SC, SEC. EDU. SC, FINANCE

ORDERS

9	I.A.(Civil)/2325/2020 FIXED in WP(C)/5413/2020 WITH WP(C)/5413/2020	HIMALAY KAMAL BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR A C SARMA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM SC, GHC
		HIMALAY KAMAL BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR A C SARMA (AMICUS CURIAE)) PETITIONER IN PERSON SC, GHC	GA, ASSAM MR. U K NAIR
	WITH I.A.(Civil)/340/2021 in WP(C)/5413/2020	HIMALAY KAMAL BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR A C SARMA (AMICUS CURIAE)	GA, ASSAM SC, GHC
10	Cont.Case(CrI)(Suo Moto)/1/2021 WITH WP(C)/3396/2021 (D/O), FIXED	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
	WITH PIL/21/2020	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
12	Review.Pet./78/2021 WP(C)/3858/2020 (D/O), B/O	MUSLEMUDDIN @ MUSLIM SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WA/135/2021 FIXED	PATIT PABAN DEBNATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM
14	WA/164/2021 FIXED	RAJKUMAR KACHAR AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR R DHAR SC, WPT AND BC SC, FINANCE DEPTT.
HEARING				
15	WA/139/2018 FIXED	AINUL HOQUE KHAN Versus THE STATE OF ASSAM and 4 ORS	MR. M U MAHMUD MR. M ALI MS. C KALITA MR S ISLAM MR. A DAS MS. R BORA	SC, SEC. EDU. SC, IRRIGATION MR. D ROY
16	WA/168/2019 FIXED	SHRI RAJAT CH. KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------	--------------------	---------------------	----------------------------	----------------------------

ORDERS

1	Crl.Pet./349/2021 FIXED, I.A.(Crl.)/287/2021 (D/O)	SRI NABAM TUKI Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, CBI
WITH				
2	AB/1776/2021	SRI NABAM TUKI Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I

=====

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5168/2019 B/O	MANTU MONDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/7902/2019	ASHRAF ALI @ MD. ASRAF ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/8255/2019	ANJU MAZUMDAR @ ANJU RANI @ ANJU SHEEL @ ANJU RANI SHEEL Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/8351/2019 WITH LCR	NURAT ALI @ MD. NURUDDIN ALI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/8821/2019 B/O	AHALU SHEIKH @ AHANU SHEIKH Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR R ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/1792/2020 FIXED	ANNA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/4651/2020 B/O	HABIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	PIL/60/2021	TAZUDDIN AHMED AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM ASSTT.S.G.I. SC, WATER RESOURCE
9	WP(C)/2360/2021 B/O	JAMELA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/4271/2021 FIXED	ATOWAR @ ATOWAR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR D HALOI MR. S A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/4335/2021 FIXED	MUSSTT. SANBANU KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/4818/2021	MD ABDUL ALI Versus THE UNION OF INDIA AND 7 ORS	MR S C PANDIT MD S ULLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/4822/2021	SAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/4852/2021	MD. SAHAB ALI MIAH @ SAYEB ALI @ SHAHEB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MS L HMAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/4854/2021	MOGBUL HUSSAIN @ MOKBUL HUSEN Versus THE UNION OF INDIA AND 6 ORS.	MR D HALOI MR. S A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
16	WP(C)/683/2017 WITH LCR, FIXED	DASARATH CH. DAS and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.B C DEKA MR.H DAS MS.C KHAKHLARY	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/1244/2017 WITH LCR	AJUFA KHATUN @ OJUPA KHATUN Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/2340/2017 WITH LCR, B/O	ASMA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MS.P A TALUKDAR MD.GIASH UDDIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
19	WP(C)/2370/2017	KANCHAN NESSA Versus THE STATE OF ASSAM and 13 ORS	MR.M R KHANDAKAR MS.M TALUKDAR	GA, ASSAM(R. 1-3, 5-14.) MR.D K SAIKIA SC, FINANCE(R. 4.) ADDL. AG, ASSAM
20	WP(C)/6535/2017 WITH LCR, FIXED	MONJILA BIBI @ MONJILA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR. A RAHMAN MR. A H AHMED MR. A HOQUE	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/254/2018 WITH LCR	MAYNAL HAQUE Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SARMAH	GA, ASSAM ASSTT.S.G.I.
22	WITH WP(C)/247/2018	ABUL HUSSAIN@ ABDUL HUSSAIN Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SHARMA	ASSTT.S.G.I.
23	WITH WP(C)/258/2018	TAHER ALI Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	MR. U K NAIR, SC, F.T. ASSTT.S.G.I.

24	WP(C)/261/2018 WITH LCR	HASEN ALI Versus THE UNION OF INDIA	MR. J AHMED MR. M AHMED MR. M HOQUE MS. S R SAIKIA	ASSTT.S.G.I.
	WITH			
25	WP(C)/257/2018	SAHAD ALI Versus THE UNION OF INDIA	MR. J AHMED MR. M AHMED MR. M HOQUE MS. S R SAIKIA	GA, ASSAM ASSTT.S.G.I.
	WITH			
26	WP(C)/260/2018	MOHAMMAD ALI Versus THE UNION OF INDIA	MR. J AHMED M AHMED MR. M HOQUE MS. S R SAIKIA	ASSTT.S.G.I.
	WITH			
27	WP(C)/263/2018	JAHAR ALI Versus THE UNION OF INDIA	MR. J AHMED MR. M HOQUE MS. S R SAIKIA MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI
28	WP(C)/5000/2018 WITH LCR	MD. BAKKAR ALI SK @ BAKKAR ALI AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/383/2019 WITH LCR, FIXED	FARHANA KHATUN @ FARHANA BEGUM @ PARHANA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
30	WP(C)/6719/2019 WITH LCR, FIXED	RAHMAT ALI @ RAHAMAD ALI Versus UNION OF INDIA AND 6 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ORDERS

31	WP(C)/6864/2016 WITH LCR, FIXED	ABDUL HAI Versus THE UNION OF INDIA and 4 ORS	MRS S N KHANDAKAR MR.M A LASKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
32	PIL(Suo Moto)/2/2020 FIXED	X X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR, SR. ADV	GA, ASSAM
33	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/1294/2021 in PIL/24/2021	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MS. N MODI SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
34	CrI.A./60/2021 WITH LCR AND P.B. FIXED	ABDUL JALIL @ ZALIL ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. H A AHMED MRS. S ISLAM	PP, ASSAM
	WITH			
35	CrI.A./110/2021	ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
	WITH I.A.(CrI.)/243/2021 in CrI.A./110/2021	ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
	WITH I.A.(CrI.)/348/2021 in CrI.A./110/2021	JAKIR HUSSAIN @ JAKIR Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM

HEARING

36	WP(C)/6053/2017 WITH LCR, FIXED	SAMSUL HAQUE Versus THE UNION OF INDIA AND 3 ORS	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
37	WP(C)/7585/2018 WITH LCR, FIXED	ALIMUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	PIL/28/2021 WITH LCR, FIXED	SRI DEBAJIT GUPTA Versus THE STATE OF ASSAM AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	MR. R K D CHOUDHURY FOR RES. 7 AND 8 MR. R K D CHOUDHURY FOR RES. 7 AND 8 GA, ASSAM MR P NAYAK FOR RES. 9
	WITH I.A.(Civil)/1080/2021 in PIL/28/2021	DEBAJIT GUPTA Versus UNION OF INDIA AND ANR.	MS. D GHOSH	GA, ASSAM ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/322/2021 FIXED	DOOARS ASSAM UNION TEA COMPANY LTD AND 2 ORS. Versus TAPAN PHUKAN	MR. S P ROY MS S DAS MR M DEB	
	WITH			
2	WP(C)/3559/2021	DOOARS ASSAM UNION TEA CO. LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P ROY MS S DAS	SC, SEC. EDU. GA, ASSAM MR. S ROY MR R DAS SC, PWD
3	WP(C)/892/2021 FIXED	RAMKRISHNA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
4	WP(C)/3239/2021 FIXED	LAKHIMAI DIHINGIA Versus THE STATE OF ASSAM AND 5 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, PWD SC, REVENUE
5	WP(C)/3475/2021 FIXED	KISHOR KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
6	WP(C)/4034/2021 FIXED	THE HATIDHURA BAZAR COMMITTEE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R ISLAM	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
7	WP(C)/4078/2021 FIXED	JAMIR UDDIN AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, FOREST
	WITH			
8	WP(C)/4047/2021	JALAL UDDIN AND 19 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS MR. J M SULAIMAN	GA, ASSAM SC, FOREST

9	WP(C)/4224/2021 FIXED	SRICHARAN DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH			
10	WP(C)/4329/2020	SRICHARAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR S KHOUND MR. D DAS, SR.	GA, ASSAM MR. S K TALUKDAR MS. S GHOSH SC, AFDC
	WITH			
11	Review.Pet./75/2021	SRICHARAN DAS Versus BISWAMBOR BISWAS AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
12	WP(C)/4314/2021 CAVT. NO.05212/021, FIXED	JUGA KUMAR ARANDHARA Versus THE DOOM DOOMA MUNICIPIAL BOARD AND 4 ORS.	MR. B D DEKA MR. M DAS MR G J TALUKDAR N CHAUDHURY MR A BHATRA MR A DEKA	MR. B. DUTTA MR. S DEKA MS. J BORO FOR CAVEATOR
13	WP(C)/4325/2021 FIXED	DHAMOR RAIJAN FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM MR A D CHOUDHURY (R-7) MR. D CHOUDHURY (R-7) SC, AFDC
	WITH			
14	WP(C)/4284/2021	DHAMOR RAIJAN FISHERY CO-OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM MR A D CHOUDHURY (R-7) MR. D CHOUDHURY (R-7) SC, AFDC
15	WP(C)/4386/2021 FIXED	NO. 29 NEKERA NEKERI MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK A N HUSSAIN	MR. M K CHOUDHURY (R-8) GA, ASSAM MR. A BARKATAKI (R-8) MR P BHARDWAJ (R-8) MR. M SARMA (R-8)
16	WP(C)/4424/2021 FIXED	MAJEDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, CO OP GA, ASSAM
17	WP(C)/4464/2021 FIXED	MARASIYA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R BORA	GA, ASSAM SC, HILL AREAS DEPARTMENT SC, REVENUE MR. R BARPUJARI SC, FINANCE
18	WP(C)/4475/2021 FIXED	BARAPUJIA SAMABAI SAMITY LTD AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR B KAUSHIK MR. K KALITA MR H KALITA	GA, ASSAM
	WITH			
19	WP(C)/4268/2021	BARALIMARI S S LTD AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR B KAUSHIK L SANGTAM MR H KALITA	GA, ASSAM
	WITH			
20	WP(C)/4619/2021	CHAPAI SAMABAYA SAMITEE LTD. AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR H KALITA	GA, ASSAM
21	WP(C)/4559/2021 FIXED	SHREE DEEPAK EXPORT Versus THE STATE OF ASSAM AND 4 ORS.	MR D K MISHRA MR. B PRASAD MR P J BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
22	WP(C)/4637/2021 FIXED	SHAHADAT ALI AND 6 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, I W A OF INDIA SC, REVENUE ASSTT.S.G.I.

23	WITH WP(C)/6230/2017	ZUBBAR ALI AND 67 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	MR. S C KEYAL,ASSTT.SGI. GA, ASSAM MR. S DUTTA MS B CHETRI
	WITH I.A.(Civil)/503/2021 in WP(C)/6230/2017	NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ANR. Versus ZUBBAR ALI AND 75 ORS.	MRS. R CHOUDHURY MS. A BEGUM	GA, ASSAM MR. A H M R CHOUDHURY MS A BEGUM
24	WITH WP(C)/6299/2017	MUN DAS and 39 ORS. Versus THE UNION OF INDIA and 12 ORS.	MR.A WAHAB MR.M U MONDAL MSN NASRIN MDI H KHAN	MR. S C KEYAL GA, ASSAM(RES- 6,8 -13) MR.G GOSWAMI(Rly.Adv.) SC, NF RLYRES 2 and3 MS B CHHETRI ASSTT.S.G.I.(RES-1) SC, FINANCE(RES- 7)
	WITH I.A.(Civil)/554/2021 in WP(C)/6299/2017	NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ANR. Versus MUN DAS AND 54 ORS.		MR. A WAHAB GA, ASSAM MR. M U MONDAL SC, REVENUE
25	WP(C)/4638/2021 FIXED	AL- JAMIATUL ISLAMIA MADINATUL ULUM MADRASA Versus THE STATE OF ASSAM AND 3 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE
26	WP(C)/4710/2021 WP(C) 5249/1999(D/O), FIXED	KONPONA HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, REVENUE
27	WP(C)/4765/2021 FIXED	NAZIR HUSSAIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, WATER RESOURCE
28	WP(C)/4842/2021	EUSUF NAGAR UNNAYAN SAMITTEE Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 6 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, APDCL SC, REVENUE SC, FOREST
29	WP(C)/4844/2021	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 5 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	SC UCO BANK
30	WP(C)/4847/2021	SAFIUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI	SC, HEALTH
31	WP(C)/4849/2021	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE
32	WP(C)/4850/2021	BISHU BABU SINHA Versus THE STATE OF ASSAM AND 3 ORS.	MS. D SINHA	SC, AG SC, FINANCE
33	WP(C)/4851/2021	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE

ADMISSION

34	WP(C)/5557/2019 FIXED	M/S. ROYAL - CPL (JV) Versus THE UNION OF INDIA AND 4 ORS	MR. K K BHATRA MR. D DAS MR. Y S MANNAN MR. R K BHATRA	MR. G N SAHEWALLA (R-4) MR. A DASGUPTA (SC, N.F. RLY) MR. P BORA (R-5) DR R C BORPATRA GOHAIN MD. ASLAM MR. D SENAPATI MR. G GOSWAMI MR. B DAS MR. A CHETIA MS P AGARWAL MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
	WITH I.A.(Civil)/262/2020 in WP(C)/5557/2019	THE UNION OF INDIA AND 2 ORS Versus M/S ROYAL-CPL (JV) AND 2 ORS.	MS P AGARWAL	MR. Y S MANNAN
35	WP(C)/6458/2019 B/O	PAWAN KUMAR BAGRI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M NATH MR. A ROY MR. S SHARMA	GA, ASSAM
36	WP(C)/8358/2019 B/O	M/S. SANWAR MAL KHETAWAT Versus THE UNION OF INDIA AND 8 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR. K GOGOI (CGC)
37	WP(C)/3673/2020 B/O	CHANDON SOBOR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
38	WP(C)/4489/2020 B/O	DULUMONI DAS @ DULUMANI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE
39	WP(C)/117/2021 CAVT. NO.08392/020, B/O	RAM KRISHNA SINHA Versus THE STATE OF ASSAM AND 25 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. K N CHOUDHURY MR. N BHARALI MR. M DAS SC, WPT AND BC FOR CAVEATOR
40	WP(C)/313/2021 B/O	HAREN DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, REVENUE
41	WP(C)/351/2021 FIXED	PRANAB KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
42	WP(C)/2152/2021 B/O	M/S GOELS COIR FOAM (INDIA) PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MD. A HASSAN MR. J BHARALI MS. M DEY	GA, ASSAM MS. R B BORA (SC BTC, R- 2 TO 6) MR R DHAR (SC WPT & BC, R-1)
43	WP(C)/2227/2021 B/O	M/S KALAIKHOWA PACHIM KHALAIBHANGA MATSYAJIBI SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	MR H R A CHOUDHURY (R- 4) GA, ASSAM MR. H ALI (R-4)
<u>ORDERS</u>				
44	Cont.Cas(C)/502/2019 B/O	SHIBLAL KUCHAR Versus ARUNA RAJORIA, I.A.S. AND ORS.	MD. A. RASHID MR. M HUSSAIN	MR B D DAS MR B D DAS MR. D SAIKIA (R-3.1A) MR. B J TALUKDAR (R-3.1A) MR H K SARMA MRS R DEKA MR. R BORPUJARI (R-3.1A) MR. D THAOSEN (R-3.2B)
45	WP(C)/5244/2020 FIXED	MASUMA AKHTAR TAPADAR AND ANR Versus THE UNION OF INDIA AND 10 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS. SABANA ZANIFAR YESHMIN	GA, ASSAM MR. R DE MR. P NEOG ASSTT.S.G.I.

46	Review.Pet./42/2021 WITH WP(C)/5729/2019 (D/O), CAVT./1256/2019	SHEHNAZ BEGUM Versus JYOTI PRASAD LAHAN AND 12 ORS	MR H K SARMA MR. B DAS MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY SC, HEALTH FOR CAVEATOR
	WITH I.A.(Civil)/93/2020 in Review.Pet./42/2021	JYOTI PRASAD LAHAN AND 12 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, HEALTH AND F W SC, BTC SC, K A A C
47	I.A.(Civil)/922/2021 B/O in WP(C)/189/2021 WITH WP(C)/189/2021	SADEK ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H MAZARBHUIYAN MR. T A CHOUDHURY	SC, PNRD GA, ASSAM MR A ALI
		NUR HUSSAIN Versus THE STATE OF ASSAM AND 11 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, PNRD MR. A CHOUDHURY GA, ASSAM MR. N H MAZARBHUIYAN (R7-12) MR. S ISLAM MS. A KAUSHAR MR. T A CHOUDHURY (R7- 12)
48	WP(C)/4448/2021 FIXED	M/S UNITED ENTERPRISE Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. Y S MANNAN MS N DEKARAJA	SC, GMC
<u>STAY MATTERS</u>				
49	WP(C)/4741/2015	M/S. VISWAKARMA PLASTIC INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS MR. S BISWAS	SC, INDUSTRIES
50	WP(C)/6450/2017	MD. SOLEMAN ALI and 5 ORS. Versus THE ASSAM STATE TRANSPORT CORPN. and 2 ORS.	MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MRS.U BARUA SC, A S T C
51	WP(C)/6607/2017	BENURAM DAS Versus THE STATE OF ASSAM and 3 ORS.	MS.M DEKA MR.R SARMA MS.H TALUKDAR	GA, ASSAM MR.S B SARMA SC, AFDC

=====

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2383/2021	SOLOMON KATHAR Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
2	Bail Appln./2395/2021	ABDUL QUAYYUM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MS R DEKA	PP, ASSAM
3	Bail Appln./2404/2021	ABU SUHID @ LAMBU Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
4	Bail Appln./2408/2021	RIAZ ALI Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
5	Bail Appln./2411/2021	MUKESH KUMAR Versus THE STATE OF ASSAM	MR P DAS MR P PRAWAR	PP, ASSAM
MOTION				
6	AB/2738/2021 FIXED	PRAHLAD SHARMA@ PRAHLAD RAI SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	PP, ASSAM
7	AB/2770/2021 FIXED	MUSTAFA ALI @ MOSTAUF AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS	PP, ASSAM
8	AB/2789/2021 FIXED	PARTHA PROTIM NEOG Versus THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY	PP, ASSAM
9	AB/2851/2021	PRAKASH BASUMATARY Versus THE STATE OF ASSAM	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY	PP, ASSAM
10	AB/2853/2021	DHAJYA JYOTI GOGOI AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM

11	AB/2860/2021	ANUPAM CHOUDHURY Versus THE STATE OF ASSAM	MR H K DAS MR. U PATHAK	PP, ASSAM
12	AB/2864/2021	RATHIN BARUAH @ RATHIN CHANDRA BARUAH Versus THE STATE OF ASSAM	MR. K D CHETRI MR. P BAJAJ	PP, ASSAM
13	AB/2865/2021	ABDUL MAZID Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
14	AB/2867/2021	DIBAKAR DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MS. J GHOSH A CHAKMA MRS I BEGUM	PP, ASSAM
15	AB/2872/2021	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR. K SARMA MR. B J TALUKDAR	PP, ASSAM
16	AB/2874/2021	BABA KULI AND 7 ORS Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH MS. K BARMAN	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./1977/2021 FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
18	Bail Appln./2038/2021 FIXED	ABDUL LATIF Versus THE STATE OF ASSAM	MR K HUSSAIN MS. H HAZARIKA MR. A LAL	PP, ASSAM
19	Bail Appln./2117/2021 FIXED	ALOK DAS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
20	Bail Appln./2198/2021 FIXED	MONTU PHANGCHO Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
21	Bail Appln./2190/2021	DINESH RONGHANG Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
22	Bail Appln./2304/2021	SOURAV BORO @ PAPU Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
23	Bail Appln./2199/2021 FIXED	ABHIJIT DAS Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
24	Bail Appln./2217/2021 FIXED	RAMESH CH. MEDHI Versus THE STATE OF ASSAM	MR D KALITA MR A CHOUDHURY	PP, ASSAM
25	Bail Appln./2220/2021 FIXED	AJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN	PP, ASSAM
BAIL HEARING				
26	AB/3834/2020 FIXED	FAKRUL BAHAR AND 3 ORS Versus THE STATE OF ASSAM	MR. B BISHAYA MR. B U LASKAR	PP, ASSAM
27	AB/45/2021	INDRANI UZIR AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
28	AB/315/2021 FIXED	KAUSHIK HAZARIKA Versus THE STATE OF ASSAM	MR. S KASHYAP	PP, ASSAM
29	AB/487/2021 FIXED	JINKU BARUAH Versus THE STATE OF ASSAM	MR. R PHUKAN MR. D J DAS	PP, ASSAM

30	WITH AB/441/2021 FIXED	RATAN DEKA AND ANR Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
31	AB/507/2021 FIXED	BIDYUT BHARALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
32	AB/573/2021 FIXED	SMTI RUNA BORA BHUYAN AND ANR Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
33	AB/980/2021 FIXED	BINITA BORDOLOI Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
34	AB/1043/2021 FIXED	SMTI. KANIKA RANGHANGPI Versus THE STATE OF ASSAM	MS P BARUAH MR. D C C PHUKAN T KAKATI	PP, ASSAM
35	AB/1070/2021 FIXED	SANJOY SINGH BADORIYA Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR S CHOUDHURY	PP, ASSAM
36	AB/1290/2021	ABDUL KHALEQUE AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
37	AB/1354/2021	JOHURA KHANAM CHOUDHURY Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
38	AB/1458/2021 FIXED	BIPLAB CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	MR. G PHUKAN MS. A CHAKRABARTY L KALITA PP, ASSAM
39	AB/1516/2021 FIXED	HUSEN ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
40	AB/1577/2021 FIXED	BIKRAMANANDA CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
41	AB/1711/2021 FIXED	AZAHAR ALI MONDAL Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
42	AB/1821/2021 FIXED	PRAMOD HALOI AND 6 ORS. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR S R NAWAZ	PP, ASSAM
43	AB/1897/2021 FIXED	ELAHIA AHMOD @ MD. AHIA ALI @ EHIA AHMED @ AHIA ALOM AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
44	AB/1917/2021 FIXED	DHRUBAJYOTI BANIA 3 ORS Versus THE STATE OF ASSAM	MR. M K SHARMA	PP, ASSAM
45	AB/1918/2021 FIXED	JUNAB ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
46	AB/1966/2021 FIXED	FARHAN LASKAR Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
47	AB/1970/2021 FIXED	SHAH ALAM AND 7 ORS. Versus STATE OF ASSAM	MR. R ALI MS. M KHATUN MR. H A AHMED	PP, ASSAM
48	AB/2034/2021 FIXED	MRINAL KANTI BHOWMIK @ MRINALKRANTI BHUMIK Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
49	AB/2197/2021 FIXED	DIPAK DAS AND ANR. Versus THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY MS. S PHUKAN	PP, ASSAM

50	AB/2401/2021 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
51	AB/2450/2021 FIXED	BASIR UDDIN Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
52	AB/2456/2021 FIXED	DIBYAJYOTI SHARMA Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/520/2021	ABU MD. MANZUR AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY MR. J M SULAIMAN	SC, ELEM. EDU GA, ASSAM
2	WP(C)/3117/2021 B/O	RAZAB ALI MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MR A ISLAM	SC, ELEM. EDU
3	WP(C)/3417/2021	MANA MOHAN NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, FINANCE DEPTT.
4	WP(C)/4181/2021	MD. CHOUKAT ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM	SC, SEC. EDU. SC, FINANCE
5	WP(C)/4521/2021	M/S EASTERN INFRATECH Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
6	WP(C)/4610/2021 B/O	RAJIB GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR A DEY	SC, ELEM. EDU GA, ASSAM
7	WP(C)/4614/2021	RUKIA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MD. S ALOM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM
8	WP(C)/4621/2021	ANSARA BEGUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. K K TALUKDAR	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
9	WP(C)/4622/2021	INAMUL MUZID Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM

10	WP(C)/4635/2021	NILA KANTA KALITA AND 55 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE DEPTT.
11	WP(C)/4643/2021	PARITOSH CHANDRA GHOSH Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GHOSH MS F AHMED N CHAUDHURY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
12	WP(C)/4660/2021	MITHUN PAUL Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K MEDHI MRS. M BARMAN	SC, HIGHER EDU
13	WP(C)/4664/2021	JUKTI BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ISLAM MS. C KALITA	SC, ELEM. EDU GA, ASSAM
14	WP(C)/4666/2021	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
15	WP(C)/4672/2021	TINGNEIKHOWL Versus THE STATE OF ASSAM AND 7 ORS.	MR. D GOGOI MR. R BORA	SC, ELEM. EDU GA, ASSAM SC, AG SC, N C HILLS SC, FINANCE
16	WP(C)/4686/2021 B/O	AZIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. M DUTTA MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4695/2021 B/O	MD. SADIQUE AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU.
18	WP(C)/4697/2021	ARCHANA PHUKON Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, SEC. EDU.
19	WP(C)/4704/2021 B/O	ALAUDDIN TALUKDAR AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R CHOUDHURY MS S S ZIA	SC, ELEM. EDU GA, ASSAM
20	WP(C)/4723/2021 B/O	SHIKA RUDRA PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM
21	WP(C)/4724/2021 B/O	SUJIT PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM
22	WP(C)/4794/2021	MS. DIPTI SAIKIA @ DIPTI HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ISLAM MS. C KALITA	SC, ELEM. EDU
23	WP(C)/4799/2021 B/O	SAMSUDDOZA MOLLAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. R ISLAM MR F A AHMED	SC, ELEM. EDU GA, ASSAM
ADMISSION				
24	WP(C)/7129/2019	NAZIM UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR. K ISLAM	SC, HIGHER EDU
WITH				
25	WP(C)/7112/2019	TAIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR J RAHMAN	SC, HIGHER EDU MR. K R PATGIRI
26	WP(C)/3431/2020 B/O	SHAFIQUE AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, SEC. EDU.
27	WP(C)/4500/2020 B/O	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, SEC. EDU. SC, AG
28	MACApp./212/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus SIMA DAS AND 4 ORS	MR. A J SAIKIA MR G S BORO	

	WITH I.A.(Civil)/1462/2021 in MACApp./212/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus SIMA DAS AND 4 ORS	MR. A J SAIKIA MR G S BORO	
29	MACApp./213/2021	NATIONAL INSURANCE COMPANY LTD. Versus DULAL GHOSH AND 3 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/1465/2021 in MACApp./213/2021	NATIONAL INSURANCE COMPANY LTD. Versus DULAL GHOSH AND 3 ORS.	MR T KALITA MR. A KAKATI	
30	MACApp./214/2021	UNITED INDIA INSURANCE CO. LTD. Versus CHAJINA BEGUM AND 6 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH I.A.(Civil)/1474/2021 in MACApp./214/2021	UNITED INDIA INSURANCE CO. LTD. Versus CHAJINA BEGUM AND 6 ORS. B	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
31	MACApp./215/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. RUNU GOSWAMI AND 5 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/1475/2021 in MACApp./215/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. RUNU GOSWAMI AND 5 ORS.	MR. A DUTTA MRS. P M DUTTA	
32	WP(C)/1994/2021 B/O	TARUN KUMAR GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, SEC. EDU.
ORDERS				
33	WP(C)/539/2018	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
34	Cont.Cas(C)/195/2019 B/O	USHA RANI DUTTA KONWAR Versus PREETOM SAIKIA AND 3 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO	SC, ELEM. EDU MR. S P BHATTACHARJEE MS. N PHUKAN (R2) MS. N PHUKAN (R2) MS. N M SARMA
35	Cont.Cas(C)/438/2020	ABDUL AOWAL MONDAL Versus PREETOM SAIKIA AND ANR.	MR. U K NAIR MR. A CHETRY MR. M P SARMA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR. N J KHATANIAR (R2) MS H TERANGPI MR B KAUSHIK MR. A PHUKAN (R2)
36	WP(C)/5411/2020	RAHUL AMIN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. S M RAHMAN	SC, ELEM. EDU
37	I.A.(Civil)/718/2021 in WP(C)/157/2021	SAMORENDRA KR. SENGUPTA Versus THE CHAIRMAN AND 4 ORS.	MR D J HALOI	MRS. A GAYAN ASSTT.S.G.I.

	WITH WP(C)/157/2021	SAMORENDRA KR SENGUPTA Versus THE CHAIRMAN AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	MRS. A GAYAN (R-4) ASSTT.S.G.I. MS. R PATHAK (SC, CBSE, R-5)
	WITH I.A.(Civil)/1339/2021 in WP(C)/157/2021	SAMORENDRA KR SENGUPTA Versus THE CHAIRMAN AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	MRS. A GAYAN (R-4) ASSTT.S.G.I.
38	I.A.(Civil)/1314/2021 in WP(C)/3079/2021	UTPAL BRAHMA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR A DASGUPTA MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU.
	WITH WP(C)/3079/2021	UTPAL BRAHMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU.
STAY MATTERS				
39	WP(C)/437/2016 B/O	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR.A WAHAB MR.M U MONDAL MS N NASRIN MR.M HUSSAIN MD I H KHAN	SC, HIGHER EDUCATION(R1 & 2)
40	WP(C)/7215/2019	ANOWARA KHATOON Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, SEC. EDU. SC, FINANCE
41	WP(C)/7574/2019	DR. JIBENDU DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
42	WP(C)/8777/2019	JYOTIRMOY ROY Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR. S CHETIA MR. A GOYAL MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, C G S C
43	WP(C)/9023/2019	HUSNA ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MRS. K DEVI MR. U K NAIR MR R ISLAM MR J RAHMAN	SC, HIGHER EDU SC, BTC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4431/2021 FIXED	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MR J P KACHARI U U KHAN	GA, ASSAM SC, PWD
2	WP(C)/4830/2021	HEMONTA BORA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 10 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	SC, APDCL
3	WP(C)/4836/2021	ARPANA SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM
4	WP(C)/4840/2021	ASHOK KUMAR DAS AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A AHMED MS. D GOSWAMI	ASSTT.S.G.I.
5	WP(C)/4845/2021	RAJDEEP KONWAR AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAUHAN MR. P MAZUMDER	ASSTT.S.G.I.
6	WP(C)/4846/2021	DHAN BAHADUR PRADHAN Versus THE UNION OF INDIA AND 4 ORS	MR. R P SARMAH MS N DAIMARI MS S P CHETRY	ASSTT.S.G.I.
7	WP(C)/4848/2021	SAGARIKA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
8	WP(C)/4853/2021	CONSTABLE (GD) FORCE NO.861241361, ATUL CHANDRA KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
ORDER (STAY VACATING)				
9	I.A.(Civil)/1325/2020 WP(C) 5006/2016 (D/O) in WP(C)/1006/2018	BRAJEN MALAKAR Versus THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION

	WITH WP(C)/1006/2018	DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
10	WITH WP(C)/6477/2011	PADMADHAR DAS Versus THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM
	WITH MC/326/2013 in WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. Versus PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR
11	WITH WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
12	WITH WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
13	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R-5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	

14	WITH WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	WITH I.A.(Civil)/3312/2017 in WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION
15	WITH WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	WITH I.A.(Civil)/1149/2017 in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4- 10) MRS. M BURHAGOHAIN (R4-10)
	WITH I.A.(Civil)/450/2021 in WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. Versus SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY
16	WITH WP(C)/5005/2016	BHAGWAN PATOR Versus THE STATE OF ASSAM AND 6 ORS	MR.D K DAS MRH BETALA MRD DUARA	GA, ASSAM MR.G BAISHYAR-6 and 7 SC, WATER RESOURCE SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1507/2020 in WP(C)/5005/2016	ALL ASSAM TRIBAL SANGHA AND ANR. Versus BHAGWAN PATOR AND 7 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1517/2020 in WP(C)/5005/2016	BHAGWAN PATOR Versus THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR H BETALA	GA, ASSAM
17	WITH WP(C)/5026/2016 CAVT. NO. & 1024//2016	EQUALITY FORUM Versus THE STATE OF ASSAM AND 12 ORS	MS.A CHOUDHURY MR P BHARDWAJ MR.N BORAH MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED MR.D K DAS(R - 5 , 6, 9 & 10) MR J PAYENG MS.S KALITA MR D DUARA R - 5 ,6, 9 and 10 MR.T DOLEY FOR CAVEATOR MR H BETALA(R - 5, 6, 9 & 10) SC, PERSONNEL DEPT.
18	WITH WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.

19	WITH WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
20	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR.R B GOHAIN(R-9) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1634/2016 in WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	WITH I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH Versus DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
21	WITH WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	WITH I.A.(Civil)/2585/2019 in WP(C)/623/2017	ZAKIR HUSSAIN Versus THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM
	WITH I.A.(Civil)/763/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS Versus SMT. SARMISTHA BARUA and 13 ORS	MR R SENSUA MR. S BORTHAKUR	MR. P N GOSWAMI
	WITH I.A.(Civil)/1320/2020 in WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1581/2020 in WP(C)/623/2017	SURJEET SINGH PANESAR Versus SMT. SARMISTHA BARUA AND 16 ORS.	MR N DUTTA MR. P P DUTTA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1655/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS. Versus SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA

22	WITH WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
23	WITH WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
24	WITH WP(C)/2967/2020	INDRAJIT KOULI Versus THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAİN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	WITH I.A.(Civil)/1313/2020 in WP(C)/2967/2020	SHANKAR KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	WITH I.A.(Civil)/1510/2020 in WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
25	WITH WP(C)/2999/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
26	WITH WP(C)/3129/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
27	WITH WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND 11 ORS.	MR. U K NAİR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAİR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM

ADMISSION

28	WP(C)/5491/2017 B/O	CHIRANJIB DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MR.H RAHMAN MR.D DAS MS.R GOGOI	GA, ASSAM
29	WP(C)/7695/2018 B/O	SAHIDUL ALAM Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
30	WP(C)/4160/2019 B/O	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM MR P NAYAK MR P NAYAK SHRI D. NATH, SC, PWD ASSTT.S.G.I.
31	WP(C)/6642/2019 B/O	JC-410680M NB/SUB UDAYAPPAN N Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. V KUMAR	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE SC, TRANSPORT
32	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE SC, TRANSPORT
33	WP(C)/7017/2019 B/O	NAREN BARTHAKUR AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. R K TALUKDAR MR H J TAMULI	MR. K GOGOI (C.G.C.) ASSTT.S.G.I.
34	WP(C)/7979/2019 B/O	NO. G/411669A HAV/GD GOME PUN Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
35	WP(C)/9397/2019 B/O	SRI GAUTAM BORA Versus THE STATE OF ASSAM AND 3 ORS.	MS JURI HAZARIKA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
36	WP(C)/152/2020 FIXED	SRI PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MRS. K BARPUZARI MR. R K TALUKDAR MR. A CHAMUAH MR. R BORO MR A BORUAH MR. B KONWAR MS A DEURI MS D DUTTA	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
37	WP(C)/2506/2020 B/O	NETRA MOHAN SAIKIA Versus THE INDIAN OIL CORPORATION LTD. AND 6 ORS.	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE (R1-R7) MR. M HUSSAIN (R1-R7) MR. K KALITA (R1-R7) MS. S GHOSH (R1-R7) MR G K DEKA (R1-R7) SC, I O C
	WITH			
38	WP(C)/2500/2020	MADDU MADHAV RAO Versus THE INDIAN OIL CORPORATION LTD. AND 6 ORS	MR. B BARUAH MR. C BARUAH	S N SARMA MR. K KALITA SC, I O C
39	WP(C)/2514/2020 B/O	SANJIB KUMAR SADHANIDER Versus THE INDIAN OIL CORPORATION LTD. AND 6 ORS.	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE (R1-R7) MR. M HUSSAIN (R1-R7) MR. K KALITA (R1-R7) MS. S GHOSH (R1-R7) MR. C BASUMATARY (R1-R7) MR G K DEKA (R1-R7) SC, I O C
40	WP(C)/2906/2020 B/O	GUNESWAR BARUAH @ GANESWAR BARUAH @ GONESWAR BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	GA, ASSAM SC, AG MR. R DHAR SC, FINANCE
41	WP(C)/3278/2020 B/O	ZENITH SARFORAZ Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM SC, REVENUE
42	WP(C)/3634/2020 B/O	PRANAB KUMAR BHATTACHARJYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A PAUL	GA, ASSAM MR. U K NAIR (R-3) SC, PERSONNEL DEPT.

43	WP(C)/3931/2020 FIXED	TAHAJUDDIN SK. Versus THE STATE OF ASSAM AND 3 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
44	WP(C)/4310/2020 B/O	PRADIP TIMUNG Versus THE STATE OF ASSAM AND 2 ORS	MR. N U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MS U SHARMA	GA, ASSAM
45	WP(C)/4577/2020 B/O	MONSUR HAQUE SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
46	WP(C)/4969/2020 B/O	UMESH CH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	GA, ASSAM
47	El.Pet./3/2021 FIXED	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	WITH I.A.(Civil)/1272/2021 in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY Versus SHANKAR PRASAD RAY	MR. P N GOSWAMI MR P P MEDHI	MR. J PATOWARY MR. N BORAH
	WITH I.A.(Civil)/1447/2021 in El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI
	WITH I.A.(Civil)/1484/2021 in El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	WITH I.A.(Civil)/1494/2021 in El.Pet./3/2021	ELECTION COMMISSION OF INDIA Versus SRI SHANKAR PRASAD RAY		MR. N BORAH
	WITH I.A.(Civil)/1499/2021 in El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI
48	WP(C)/131/2021 FIXED	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. DITUL DAS MR. B J TALUKDAR SC, EXCISE DEPTT. SC, BTC
49	WP(C)/338/2021 FIXED	RANJIT GOGOI Versus STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MS B HAZARIKA	GA, ASSAM
50	WP(C)/1220/2021 B/O	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM
51	WP(C)/2055/2021 FIXED	SAFIQUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR S P DAS MR. N DAS	GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
52	WP(C)/2156/2021 FIXED	JIPSINARA BEWA Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, AG MS. A HUSSAIN MR R ISLAM MR. R K TALUKDAR (R-3) MS M DEKA SC, IRRIGATION SC, FINANCE
53	WP(C)/2808/2021 FIXED	TARKA BAHADUR CHETI @ TARKABAHADUR CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. P N GOSWAMI SC, INDUSTRIES AND COMMERCE

54	WP(C)/2813/2021 FIXED	MADHURJYA BORGHAIN AND 8 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. P J SAIKIA MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2-8) ASSTT.S.G.I. SC, ONGC
55	WP(C)/3363/2021 FIXED	BHABEN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. J GHOSH SC, BTC	GA, ASSAM SC, IRRIGATION
56	WP(C)/3420/2021 FIXED	RAMANANDA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM
57	WP(C)/3841/2021 FIXED	NABAJYOTI PATOWARY AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, CO OP SC, FINANCE DEPTT.
58	WP(C)/3844/2021 B/O	ABU MD. RAFIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. M R CHOUDHURY	GA, ASSAM SC, FINANCE DEPTT.
ORDERS				
59	WP(C)/6073/2019 FIXED	TINKU DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA	GA, ASSAM MR. D NANDI SC, APSC MS P SARMAH SC, HEALTH
60	WP(C)/9508/2019 B/O	NO. 143590M RFN/GD BAHARUL ISLAM AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR F U BARBHUIYA MS S DAS	MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I.
61	I.A.(Civil)/1544/2020 WITH LCR FIXED in WP(C)/2933/2020	BINOD CHANDRA BARMAN Versus AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA)	MR. L C DEY MR H Dey	MR K R BARUAH MR. K N CHOUDHURY
	WITH WP(C)/2933/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY	MR. L C DEY MR H Dey ASSTT.S.G.I.
	WITH I.A.(Civil)/2029/2020 in WP(C)/2933/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus BINOD BARMAN	MR. K N CHOUDHURY	MR H Dey
62	WP(C)/2859/2020 B/O	TAPAS BOSE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R PAUL	GA, ASSAM MR. I CHOUDHURY MR R L CHUTIA
63	W.P.(CrI.)/13/2021 FIXED	MD. NAZIR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A TALUKDAR MR. M BISWAS MS D TALUKDAR MS M DAS	GA, ASSAM MS. B SARMA ASSTT.S.G.I.
64	Cont.Cas(C)/78/2021 B/O	JOSUA N. SANGMA Versus ARVIND MADHAV SINGH AND ANR	MR. S K DAS MR D BARMAN	MR. P N GOSWAMI (R-1) MR. R R Gogoi (R-1)
65	WP(C)/3678/2021 FIXED	MISS MAYURI GOGOI Versus THE STATE OF ASSAM AND 11 ORS	MR. U K NAIR MR. A BORO MR. B DEORI	SC, APDCL
HEARING				
66	WP(C)/2938/2015 B/O	DWIJEN BORO Versus THE STATE OF ASSAM and 4 ORS,	MR.B P SINHA MS.N DAS	MRSB BHUYAN SC, PWD
67	WP(C)/5034/2020 B/O	ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	SC, PNRD SC, FINANCE

STAY MATTERS

68	WP(C)/7269/2016 B/O	NO. S/355752H HAV/ORL. DIGANTA BARMAN Versus THE UNION OF INDIA and 5 ORS.	MR.M MAHANTA MR. B PATHAK MR.M CHOUDHURY MR. R THADANI MR.P K MUNIR	ASSTT.S.G.I.
69	WP(C)/5754/2019 FIXED	KALPATARU POWER TRANSMISSION LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MS. S SARMA	GA, ASSAM MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY FOR CAVEATOR
70	WP(C)/7686/2019 B/O	RANJIT MAJI AND 3 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI (C.G.C.) ASSTT.S.G.I.
71	WP(C)/861/2020 FIXED	M/370715M HAV/NA N. BRAJAKUMAR SINGH AND 60 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. R DEVI ASSTT.S.G.I.
WITH				
72	WP(C)/586/2020	M/371073 HAV/NA D.S.CHAUHAN AND 213 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. K K PARASAR ASSTT.S.G.I.
73	WP(C)/3368/2020 FIXED	MRINAL KANTI SEAL AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. S UPADHAY	GA, ASSAM MR. I H BARBHUIYA MS R RAJKHOWA
74	WP(C)/4475/2020 FIXED	DR. SULEKHA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM SC, HEALTH
75	WP(C)/3663/2021 FIXED	MINTU MODOK AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. K GOGOI (r-3) SC, BTC ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2388/2021	FULCHAND ALI AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
2	Bail Appln./2390/2021	SALIMUDDIN AHMED Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
3	Bail Appln./2391/2021	PRASANNA SALOI Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
4	Bail Appln./2394/2021	RAJU DAS Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
5	Bail Appln./2396/2021	MD. HASEN ALI Versus THE STATE OF ASSAM	MR. S NEOG MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
6	Bail Appln./2397/2021	ALIMUDDIN AHMED @ BOGA AND ANR Versus THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM
MOTION				
7	AB/2850/2021 B/O	SAHINUR RAHMAN @ SAHINUR HOQUE Versus THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA	PP, ASSAM
8	AB/2852/2021	NURTAZ ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
9	AB/2854/2021	NALINI SAIKIA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA	PP, ASSAM
10	AB/2856/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR P BORAH	PP, ASSAM

11	AB/2858/2021	HASSEN ALI AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
12	AB/2862/2021	RAKMAT ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY	PP, ASSAM
13	AB/2863/2021	PACH BHAI BORDOLOI @ NABAJYOTI BORDOLOI Versus THE STATE OF ASSAM	MR G PHUKAN MR M J DEURI	PP, ASSAM
14	AB/2866/2021	MANOJ SHINHA @ RIYAN AHMED Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
15	AB/2868/2021	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A S ALI MR. S A B KHABIR MR. K AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./1502/2021 FIXED	MATINUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
WITH				
17	Crl.Pet./1243/2019	MATINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
18	Bail Appln./2103/2021 FIXED	BABBU SINGH @ SUKHDEV SINGH Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
19	Bail Appln./2108/2021 FIXED	SARTHE TERON Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
20	Bail Appln./2116/2021 FIXED	ARJUN PRAJAPOTI AND ANR Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. R ULLAH	PP, ASSAM
21	Bail Appln./2145/2021 FIXED	AMULYA KR DAS Versus THE STATE OF ASSAM	MR D J HALOI MR A J DAS	PP, ASSAM
22	Bail Appln./2152/2021 FIXED	MUKUNDO DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
23	Bail Appln./2172/2021 FIXED	ABDUL GOFUR AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
24	Bail Appln./2177/2021 FIXED	AJIT SARKAR Versus THE STATE OF ASSAM	MS. P BASFORE MR B SARKAR	PP, ASSAM
25	Bail Appln./2192/2021 FIXED	ZIABUR RAHMAN @ MD JIABUR RAHMAN Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR F A AHMED	PP, ASSAM
26	Bail Appln./2193/2021 FIXED	ZIABUR RAHMAN @ MD. JIABUR RAHMAN Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR F A AHMED	PP, ASSAM
27	Bail Appln./2195/2021 FIXED	ARJUN TAID Versus THE STATE OF ASSAM	MR. A KHANIKAR	
28	Bail Appln./2203/2021 SCANNED COPY OF C D & CASE RECORD FIXED	JAHAR ALI Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/3844/2020 FIXED	MOFIDUL ISLAM @ MOHIDUL ISLAM @ MOFIDUL Versus THE STATE OF ASSAM AND ANR.	MS. M MALLIK MR. B HUSSAIN	PP, ASSAM

30	AB/4/2021 FIXED	SUKUMAR DUTTA @ DULU DUTTA Versus THE STATE OF ASSAM	MR. S DAS	PP, ASSAM
31	AB/241/2021 FIXED ,	SAJUD CHOUDHURY Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
32	AB/334/2021 FIXED	MANJIT B. KASHYAP @ MANJIT BARUAH KASHYAP Versus THE STATE OF ASSAM	MR. B SAIKIA MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR H ZAMAN	MR. R K TALUKDAR MR. D BORAH PP, ASSAM
33	AB/584/2021 FIXED	MANIK CHANDRA HAZARIKA @ MANIK HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
	WITH			
34	AB/587/2021	DIJU HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
	WITH			
35	AB/616/2021	RIPAN HAZARIKA @ KANBHAI HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
36	AB/911/2021	PRADIP MALI Versus THE STATE OF ASSAM	MR B CHANDA MR. S CHAKRABARTY	PP, ASSAM
37	AB/1165/2021	RAJ KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. R K JAIN TRISHNA RAMCHIARY	PP, ASSAM
38	AB/1173/2021 FIXED	ANUPAL BORTHAKUR AND 3 ORS Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	PP, ASSAM
39	AB/1218/2021	AMIT KUMAR GIRI Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR S JAFRI	PP, ASSAM
40	AB/1252/2021 FIXED	BHUTU ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
41	AB/1322/2021	SADDAM HUSSAIN AND 34 ORS. Versus THE STATE OF ASSAM	MR D TALUKDAR MR A A DEWAN MS M DEKA MR S PRODHANI	MR. M R KHANDAKAR PP, ASSAM
	WITH I.A.(CrI.)/283/2021 in AB/1322/2021	NUR ASHURA SIDDIKA Versus SADDAM HUSSAIN AND 35 ORS	MR. M R KHANDAKAR	MR A A DEWAN PP, ASSAM
42	AB/1428/2021 FIXED	JAYNAL ABDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
43	AB/1714/2021	ZAHINUR ZAMAN Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
44	AB/2130/2021	ANOWAR HUSSAIN LASKAR AND 11 ORS Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
45	AB/2151/2021	SOHID SHEIKH Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
46	AB/2233/2021	MOJJJUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
47	AB/2311/2021	KAHINUR BEGUM @ KAHINUR KHATUN AND 6 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA	PP, ASSAM

48	AB/2327/2021	ROFIQUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M KHAN MR R ISLAM	PP, ASSAM
49	AB/2355/2021 FIXED	NUR ISLAM @ NUR ALI AND ANR Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MR F A AHMED MR. M R BARBHUIYA	PP, ASSAM
50	AB/2449/2021	DHEERAJ DEKA Versus THE STATE OF ASSAM	MR. A GANGULY MR S DAS MR K K GOSWAMI MR T CHHETRI	PP, ASSAM
51	AB/2467/2021	ROFIQUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
52	AB/2471/2021	JIYARUL HOQUE @ MD. JEHIRUL ISLAM Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
53	AB/2483/2021	SAINUL ISLAM Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
54	AB/2486/2021	DHRUBAJYOTI KALITA Versus THE STATE OF ASSAM	MR. B C CHOUDHURY	PP, ASSAM
55	AB/2488/2021	MD. EKRAMUL HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
56	AB/2492/2021	DR. ZINNATUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	PP, ASSAM
57	AB/2493/2021	NUR JAMAL Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
58	AB/2497/2021 FIXED	SIMANTA DAS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
59	AB/2516/2021	AJMOL HUSSAIN LASKAR @ SABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
60	AB/2518/2021	MD. ISMAIL ALI @ ISHRAFIL ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
61	AB/2560/2021 FIXED	ASHOK ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A HUSSAIN	
62	AB/2563/2021	JYOTIRMAY DEV SARMA Versus THE STATE OF ASSAM	MR. A M BORA MR. T BAIDYA MS. A S BAIDYA	PP, ASSAM
63	AB/2579/2021 FIXED	RUFUL ALI @ RUFUL AMIN AND 6 ORS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
64	AB/2581/2021 FIXED	KABEJ ALI Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
65	AB/2585/2021 FIXED	NURUL HUDA AND 6 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	
66	AB/2587/2021 FIXED	DIPAK KOIRI @ SHIVAM KOIRI Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

ORDERS

67	CrI.Pet./513/2019 FIXED	RAJIV KUMAR YADAV Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. R CHOUDHURY	PP, ASSAM
----	----------------------------	--	-------------------------------------	-----------

68	I.A.(CrI.)/1031/2019 FIXED in CrI.Pet./762/2018 WITH CrI.Pet./762/2018	JHAB UDDIN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	PP, ASSAM
		JHAB UDDIN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	MR. H A LASKAR (R3) PP, ASSAM
69	CrI.Pet./180/2021 FIXED	RAKTIMAVA SWAMI Versus SUNIL KR ROY CHOUDHURY AND ANR	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
70	I.A.(CrI.)/357/2021 SCANNED COPY OF CASE DIARY, AB 1620/2021(D/O) in AB/1620/2021	BIR SING BEY AND 2 ORS Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM

HEARING

71	I.A.(CrI.)/319/2017 WITH LCR 3 FILES in CrI.A./160/2017 WITH CrI.A./160/2017	NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT	MR. M BISWAS MS.H DAS MR A TALUKDAR	
		NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT	MR. I H BARBHUIYA MR. M BISWAS MR T THAKURIA MS.H DAS MR A TALUKDAR	MR. S C KEYAL, SC, CUSTOMS DEPARTMENT
72	CrI.A./144/2018 WITH LCR 4 FILES, FIXED	IROMCHITRA DEVI Versus NONGTHOMBAM AJAY MEETEIAGED AND ANR	MR. N BARUAH MR U BAINS MR S S VERKA MR L THAKUR MR. M SARMA	MR. S K SINGHA (R1) SC, C B I MR. N G SINGH (R1) MR. M K DUTTA (R1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2398/2021	MALA BARUAH AND 2 ORS Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
2	Bail Appln./2401/2021	AJIT DAS Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
3	Bail Appln./2402/2021	TULSHI BAHADUR CHETRY @ TULLE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM
4	Bail Appln./2403/2021	MITUL DAS Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
5	Bail Appln./2409/2021	ASAB UDDIN Versus THE STATE OF ASSAM	MR. A K DUTTA MR. F E CHOUDHURY	PP, ASSAM
6	Bail Appln./2410/2021	OMAR ALI Versus THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY	PP, ASSAM
7	Bail Appln./2412/2021	KRISHNA CHOUDHURY Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
8	Bail Appln./2415/2021	MD SAMSUL ALI Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
9	Bail Appln./2416/2021	MURTAZA AHMED Versus THE STATE OF ASSAM	MR. M K HUSSAIN MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN	PP, ASSAM
10	Bail Appln./2417/2021	BANTI DAS Versus THE STATE OF ASSAM	MR. J KALITA MR B HAZARIKA	PP, ASSAM

MOTION

11	AB/2875/2021	THUNU MONI KALITA Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
12	AB/2876/2021	LITSONG RONGPHAR AND 2 ORS Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI	PP, ASSAM
ADMISSION				
13	CrI.A./76/2021 B/O	KANAK RAJBONGSHI Versus THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM
14	CrI.A./146/2021 B/O	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR. P RAHMAN MR A HAQUE	PP, ASSAM
	WITH I.A.(CrI.)/356/2021 in CrI.A./146/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR. P RAHMAN MR A HAQUE	PP, ASSAM
15	I.A.(CrI.)/199/2021 WITH LCR 4 FILES, FIXED in CrI.A./94/2021 WITH CrI.A./94/2021	MITHUN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. R K MANICHANDRA	PP, ASSAM
		MITHUN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. R K MANICHANDRA	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./1710/2021 FIXED	SANGITA MODAK Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
17	Bail Appln./1900/2021 FIXED	MD. HABIBUL HAQUE @ HABIBAR HOQUE Versus THE STATE OF ASSAM	MR. A AWAL MR. D BORA	PP, ASSAM
18	Bail Appln./1964/2021 SCANNED COPY OF CASE DIARY, FIXED	SUHEL AHMED @ SUWAIL AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
19	Bail Appln./1967/2021 FIXED	KESHAB BISWAS Versus THE STATE OF ASSAM AND ANR	MS. P BORAH	PP, ASSAM
20	Bail Appln./1974/2021 FIXED	HAMIDA KAHTUN @ BIBI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM MR S RAHMAN	PP, ASSAM
21	Bail Appln./2073/2021 FIXED	MD. NURUL AMIN Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MR R R BARUAH	PP, ASSAM
22	Bail Appln./2079/2021 SCANNED COPY OF CASE DIARY, FIXED	BIDYUT BIKASH BORAH Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
23	Bail Appln./2166/2021 FIXED	PRANAB DAS Versus THE UNION OF INDIA	MR N AHMED MR G P CHETIA	SC, NCB
24	Bail Appln./2278/2021 FIXED	ANKUR MADHAB DEB Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
BAIL HEARING				
25	AB/3406/2020 FIXED	HUMAYUN KABIR AND 3 ORS Versus THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM
26	AB/513/2021	MD. RAJU AHMED AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
27	AB/647/2021	NARAYAN DAS @ BUBU Versus THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM

28	AB/895/2021	MAKIBUL HASAN @ MAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
29	AB/973/2021	NASIR UDDIN SK AND 3 ORS Versus THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
30	AB/1199/2021 WITH LCR, FIXED	SANKAR CHETRY Versus THE STATE OF ASSAM	MR Z RAHMAN MS A DEVI	PP, ASSAM
31	AB/1622/2021 FIXED	KUDDUS ALI AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	PP, ASSAM
32	AB/2012/2021 WITH CASE DIARY, FIXED	SRI MUKUT DAS Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA	PP, ASSAM
33	AB/2143/2021 FIXED	DIPAK SINGHA @ DIPAK DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR C PHUKAN	PP, ASSAM
34	AB/2301/2021 FIXED	ASRAB ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
35	AB/2374/2021 FIXED	DEBA NAYAK Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
36	AB/2381/2021 FIXED	AZIZUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
37	AB/2393/2021 FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
38	AB/2420/2021 FIXED	JALAL UDDIN Versus THE STATE OF ASSAM	J U AHMED MR S R NAWAZ	PP, ASSAM
39	AB/2440/2021 FIXED	MD. SOFIQUL ISLAM @ SOFIQUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
40	AB/2577/2021 FIXED	MUKSEDUR RAHMAN @ MAKSED ALI AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
41	AB/2617/2021 FIXED	RINKUMANI SAIKIA @ JUNMONI Versus THE STATE OF ASSAM	MR. A J DAS MR P DEKA	PP, ASSAM
42	AB/2618/2021 FIXED	INSAF ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
43	AB/2653/2021 FIXED	MAHIBUR RAHMAN @ MAHIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
44	AB/2677/2021 FIXED	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
ORDERS				
45	CrI.A./59/2017 WITH LCR 2 FILES	BAJAJ ELECTRICALS LIMITED Versus THE STATE OF ASSAM and ANR	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE	MS. S CHAKRAVARTY MS MITALI SHARMA PP, ASSAM

46	I.A.(CrI.)/73/2020 WITH LCR 3 FILES , B/O in CrI.A./380/2019 WITH CrI.A./380/2019	SRI ASHOK BHADURI ASHRAMIK Versus THE STATE OF ASSAM AND ANR	MS B GOGOI	PP, ASSAM
47	CrI.L.P./9/2021 in CrI.A./2591/2021 WITH CrI.A./2591/2021 (Filing Number)	SRI ASHOK BHADURI ASHRAMIK Versus THE STATE OF ASSAM AND ANR BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MRS. B GOGOI MR. P P DUTTA MR. A BORUA MR B S DEKA	PP, ASSAM
HEARING				
48	MFA/55/2012 WITH LCR	THE UNION OF INDIA and ANR, Versus M/S FUEL SOURCES INDIA PVT. LTD.	MR.M HUSSAIN MS.M CHATTERJEE MR. E AHMED MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
49	MFA/58/2012 WITH LCR	UNION OF INDIA Versus M/S. MOTILAL and GOURI FOOD STORAGE PVT. LTD.	MS.M CHATTERJEE MR. E AHMED SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
STAY MATTERS				
50	CrI.Pet./299/2014 WITH LCR 2 FILES	MUSSTT. PARMINA BEGUM and 2 ORS. Versus THE STATE OF ASSAM	MRS.R MOMTAZ MR.ALHAJJ INAM UDDIN	PP, ASSAM
51	CrI.Pet./100/2018	CHIDANANDA TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR D SARMAH MR. M ALI MR. S CHANDA	MS. M TALUKDAR J U AHMED (R2) MR. R K MUSHAHARY (R2) PP, ASSAM
52	CrI.Pet./732/2018	BADRUL ISLAM LASKAR @ ROFIQUE UDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR. B SAHARIA (R2) MS. A AHMED (R2) PP, ASSAM MD. GIASH UDDIN (R2) MR JUNM LASKAR (R2)
53	CrI.Pet./812/2018 WITH LCR 1 FILE	SIDDHARTHA DASGUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. S AHMED MR. S NEOGI	MR. B BARMAN (R2) PP, ASSAM
54	CrI.Pet./1100/2018	BILLAL UDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR D SAIKIA MR. S H SIKDAR MR. J ALI MD R ISLAM	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND IV

THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT TILL RISING OF DIVISION BENCH-I AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP , IF TIME PERMITS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2107/2020	NEW TECH STEEL AND ALLOYS PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL MR. P N GOSWAMI (r-3)
ADMISSION				
2	WP(C)/6110/2017 FIXED	BISWAJIT DUTTA Versus THE STATE OF ASSAM and 4 ORS.	MR.I ALAM	GA, ASSAM MR R DHAR MR R DHAR SC, PWD
3	WP(C)/931/2018 FIXED	ABDUL RASHID Versus THE STATE OF ASSAM AND 3 ORS.	MR. G UZIR MS. H DAS MR. S M BARUAH MR. T K DAS MR. M SAIKIA MR. G J TALUKDAR	GA, ASSAM MR. D NATH (SC, PWD)
4	WP(C)/4506/2018	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM MR. R BARUAH, S.C., A.G. (A AND E), ASSAM MR. A ROY (R-2 TO 6)
5	WITH WP(C)/4925/2018	NIRANJAN MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR A M MAZUMDAR SC, AG MR. R A CHOUDHURY MR. R A CHOUDHURY MR A CHOUDHURY MR. T A CHOUDHURY	DR. B AHMED GA, ASSAM MR. R K TALUKDAR (R-5) MR R BARUAH (S.C. A.G) SC, FINANCE

6	WITH WP(C)/4996/2018	PURNA KANTA DUTTA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) SC, AG MR. A ROY MR R BARUAH SC, FINANCE
7	WITH WP(C)/5123/2018	GUBIN HANDIQUE AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
8	WITH WP(C)/5997/2018	PRADEEP KUMAR KAUNDA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. A M MAZUMDER MR. T A CHOUDHURY	GA, ASSAM MR. M. NATH (SC, P & R.D.) SC, A.G. MR G. BAISYA (S.C. A.G. (A&E)) SC, FINANCE
9	WITH WP(C)/7197/2018	UTTAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR A M MAZUMDAR MR. A CHOUDHURY MR. R A CHOUDHURY MS L BORDOLOI MR. T A CHOUDHURY	MR. M NATH (SC, P&RD DEPT., R-1,2,7) MR G BAISHYA(SC, AG, R- 5) MR. S S ROY (GA, ASSAM, R-4,6) MR P NAYAK (SC, FINANCE, R-3) MR. R. BARUAH (SC, A.G.)
10	WP(C)/7163/2018 FIXED	PURNOLAKHI GOGOI AND ANR. Versus NAME STRUCK OFF	MS P CHAKRABORTY MS. K KHAN MS A DAS	S N SARMA MR. S BORTHAKUR (R4) MR. P K BORAH (R4) MR. A K SAHEWALLA MR. W SHARMA MR. D GOGOI (R4) SC, OIL
	WITH I.A.(Civil)/144/2021 in WP(C)/7163/2018	JYOTIMOYEE GOGOI Versus PURNOLAKHI GOGOI AND 3 ORS.	MR. P K BORAH	MR. A K SAHEWALLA MS P CHAKRABORTY
11	WITH WP(C)/4172/2019	PURNOLAKHI GOGOI AND ANR. Versus LIFE INSURANCE CORPORATION OF INDIA AND ANR	MS P CHAKRABORTY MS. K KHAN MS A DAS	MR. A L MANDAL
12	WP(C)/7898/2018 FIXED	PANKAJ KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK	GA, ASSAM MR. R. DHAR (SC, PWD) SC, PWD
13	WP(C)/589/2019 FIXED	SUMITA KUMARI SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR H K MAHANTA MR. R D BHUYAN	MR. D GOGOI (SC, IASST) MR. D GOGOI (SC, IASST) MR. S BORTHAKUR (R5) MS. P BORAH (R5) ASSTT.S.G.I.
14	WP(C)/4926/2019 FIXED	DHARMAJIT DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, PWD
15	WP(C)/8378/2019	SADOW ASOM HATI PHANDI SANMILAN (UNION) Versus THE STATE OF ASSAM AND 3 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, REVENUE
16	WP(C)/9467/2019 FIXED	M/S J L ELECTRICAL AGENCY AND 15 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R HAZARIKA MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	SC, APDCL

17	WP(C)/2515/2020 FIXED	M/S. GOYARY OIL SERVICE BOROBABAZAR Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR J ISLAM MS S DAS	MR H DAS MR. B C DEKA ASSTT.S.G.I. SC, I O C SC, PWD
18	WP(C)/2884/2020 B/O	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
19	WP(C)/3248/2020 FIXED	B.R.G. ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
	WITH			
20	WP(C)/3245/2020	M/S. J.B. ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
	WITH			
21	WP(C)/3249/2020	SAMIR ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
	WITH			
22	WP(C)/3254/2020	CITY STEELS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
23	WP(C)/4187/2020 FIXED	HAJI MD. ABDUL LATIF Versus THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM MR. M AHMED MD I H LASKAR SC, REVENUE
24	WP(C)/5705/2020	BIPUL CHANDRA GOHAIN AND 350 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS K PHUKAN	SC, PNRD GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
25	WP(C)/252/2021 FIXED	RANJIT KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM MD R ISLAM (R-7,8,9) MR D N SARMA (R-7,8,9) S K DAS (R-7,8,9) SC, REVENUE SC, FINANCE
26	WP(C)/505/2021 FIXED	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
27	I.A.(Civil)/637/2021 FIXED (AT 2:00 P.M.) in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
	WITH WP(C)/6342/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1- R3) MR. WISE IMRAN (R1-R3)
	WITH			
28	WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA

29	WP(C)/1234/2021	KUSHAL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS. B GOGOI MS M BORAH MR. M K SHARMA	GA, ASSAM SC, AG SC, PWD
30	WP(C)/2988/2021 FIXED	AROFA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/3164/2021 FIXED	ZEETENDRA SALAI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR D BORAH	SC, GMC SC, GDD
WITH				
32	WP(C)/3397/2021	UJJAL CHOUDHURY 30 ORS Versus STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	SC, GMC SC, G M D A
33	WP(C)/3195/2021 CAVT. NO.04232/021, FIXED	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS.	MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM MR. S K GHOSH MR. S D ROY FOR CAVEATOR
WITH I.A.(Civil)/1204/2021 in WP(C)/3195/2021				
34	WP(C)/3252/2021 CAVT. NO. 04562/021,	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM MR. S K GHOSH MR. S D ROY
WITH I.A.(Civil)/1203/2021 in WP(C)/3252/2021				
35	WP(C)/3234/2021 FIXED	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS.	MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM
36	WP(C)/3614/2021 FIXED	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS.	MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM
35	WP(C)/3234/2021 FIXED	KHODA TAGIA AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM GA, AP
36	WP(C)/3614/2021 FIXED	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR A CHOWDHURY MR. N SARKAR MS. B CHOWDHURY MR P K BASU MR N M DEKA	MR. B SARMA SC, NF RLY SC, SC, IRCTC
37	WP(C)/3714/2021 FIXED	MUNNAF AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR P SARMA	SC, PWD
WITH				
38	WP(C)/3549/2021	MUNNAF AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
WITH				
39	WP(C)/3607/2021	MD. MUNNAF AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
40	WP(C)/4032/2021 FIXED	AMAN SATYA KACHROO TRUST Versus THE UNION OF INDIA AND 13 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
ORDERS				
41	WP(C)/1899/2014 BY SLIP	MRS. ANOWARA BEGUM and 8 ORS Versus THE UNION OF INDIA and 22 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR.B K SARMA MR I AHMED MR.B SINHA SC, SOCIAL WELFARE ASSTT.S.G.I.

42	WITH WP(C)/2635/2013	ALL ASSAM SUPERVISORS' ASSOCIATION ICDS Versus THE UNION OF INDIA and 2 ORS	MR.D K MISHRA MR.B PRASAD MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.B K SHARMA MR.R ISLAM MR.K C ROYR-1 C.G.C. MR.C K S BARUAH MR.J DEKA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
	WITH I.A./1436/2015 in WP(C)/2635/2013	NARAYAN DAS and ORS. Versus ALL ASSAM SUPERVISORS ASSOCIATION ICDS	MR.R ISLAM	MR.B K SHARMA MR.M SARANIA SC, SOCIAL WELFARE
43	WITH WP(C)/23/2014	MRS. ANOWARA BEGUM and 4 ORS Versus THE UNION OF INDIA and 2 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM MS.B GOGOI	MR.B K SARMA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
44	WITH WP(C)/3848/2021	NITUMONI DEVI AND 25 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. U K NAIR MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.
45	WP(C)/7885/2016 FIXED	DEBILAL RABI DAS Versus THE UNION OF INDIA and 4 ORS.	MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MS.B SARMA(R- 1-4) ASSTT.S.G.I.
46	Cont.Cas(C)/112/2020 B/O	SILPI ROY AND 14 ORS. Versus ANURAG GOEL, IAS AND ANR.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B GOGOI, SC, HEALTH & FAMILY WELFARE
47	Cont.Cas(C)/289/2020 FIXED	HRISHIKESH SARMA AND 3 ORS. Versus ANAND KUMAR AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, KHADI AND VILLAGE INDUSTRIES COMMISSION MR. C BORUAH
48	Cont.Cas(C)/583/2020 FIXED	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
49	Cont.Cas(C)/611/2020	PRABIN TALUKDAR Versus RAJESH KEMPRAY	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA MR. D NATH MR P NAYAK
50	WP(C)/3455/2020	PRAMILA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR H GUPTA	GA, ASSAM SC, GHC
51	I.A.(Civil)/1461/2021 in WP(C)/3119/2020	BIPUL DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
	WITH WP(C)/3119/2020	BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
	WITH I.A.(Civil)/1463/2021 in WP(C)/3119/2020	SISTI RAM DEKA Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
52	WP(C)/3509/2021 FIXED	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. M DAS MR. N K NEOG	SC, AFDC
53	WP(C)/4036/2021 FIXED	DEBAJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA MS A BHUYAN	SC, PNRD

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2759/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./931/2021 WITH SCAN COPY OF LCR	PRANJIT RABHA AND ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
3	AB/1823/2021	PELURAM DEORI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/52/2021	DILIP KUMAR DEB Versus SUBRATA DASGUPTA	MR. S K GHOSH MS F AHMED	
2	CRP(I/O)/87/2021 CAVT. NO.05682/021, FIXED	SAYED KAMALUDDIN AHMED AND 4 ORS. Versus SURENDRA KUMAR MITTAL AND 22 ORS. F	MR R SENSUA MR. K MOHAMMED MR D BORAH	MR. K N CHOUDHURY (r-1) MR. N ALAM (r-1) MS. S MEDHI MR A K SHARMA MR K JAIN FOR CAVEATOR
	WITH I.A.(Civil)/1455/2021 in CRP(I/O)/87/2021	SAYED KAMALUDDIN AHMED AND 4 ORS. Versus SURENDRA KUMAR MITTAL AND 22 ORS. F	MR R SENSUA MR. K MOHAMMED MR D BORAH	MR. N ALAM MS. S MEDHI MR A K SHARMA MR K JAIN FOR CAVEATOR
ADMISSION				
3	CRP/447/2015	PINTU DUTTA and 2 ORS. Versus SMTI LAKHI RANI SAHA and 7 ORS.	MR.N CHAKRABORTY MR.C GOSWAMI	MR.J ABEDIN(R-1 & 2) MR.K R SURANA(R-1 & 2) MS.A CHOUDHURY R-1 and 2
4	CRP(I/O)/104/2016	MD. LUTHFUR RAHMAN Versus M/S MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. and 2 ORS.	MR.S K MEDHI MD.N SHEIKH	MR. M SARMA MS. I GOHAIN
	WITH I.A.(Civil)/1318/2016 in CRP(I/O)/104/2016	MD. LUTHFUR RAHMAN Versus M/S MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. and 2 ORS.	MR.S K MEDHI MR.A DAS MD.N SHEIKH	
5	CRP/5/2017	FARHANA HUSSAIN Versus JAYTUN NESSA and ORS.	MR.D SAIKIA MR.D K MEDHI MR.M CHOUDHURY	MR.K K BHATRA(R-2) MR.R K BHATRA(R-2) MS.A BORAR-2 MS.P HAJURI(R-2)

6	CRP(I/O)/110/2018	SHEIKH NOOR ISLAM Versus SHEIKH NOOR IMAN MUKTAR	MR. B ULLAH MR A RAHMAN MR A RAHMAN MR A RAHMAN MR. L K BORAH	MR. R BARUAH S ALI MR. A IKBAL MR. M K SHARMA MR. A.I. AHMED
7	Arb.A./2/2019 WITH LCR	UNION OF INDIA and 2 ORS Versus M/S THE BRAITHWAITE BURN AND JESSOP CONSTRUCTION CO. LTD.	DR. B N GOGOI MR. H ALI MR. B GOGOI MR. S NEOG	MR. N ISLAM H ZAMAN H ZAMAN
8	Tr.P.(C)./51/2019	MANASHI BHOWAL Versus SANJIB BHOWAL	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR B CHANDA MS I DUTTA
9	Tr.P.(C)./90/2019	PRATIVA DAS Versus NAREN DAS	MR. K K BHUYAN MR. B DEKA MS P BARUAH	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI
10	Arb.A./4/2020	HDFC BANK LIMITED Versus TAPAN KALITA AND ANR	Mukesh Sharma	
11	MFA/138/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
12	MFA/139/2021	SANU THAPA @ SANU MAYA LAMA AND 2 ORS Versus SMTI. YANGCHEN PEMA AND ANR.	MR. A R AGARWALA MS. R LAILA MD. K ALI	
13	MFA/140/2021	M/S ANKUR BUSINESS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
14	MFA/141/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
15	MFA/142/2021	M/S RAHUL TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI	SC, NF RLY
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
16	RSA/302/2018	MD.SAFIR ALI and 7 ORS, Versus MD. RAHIM ALI and 5 ORS,	MS. A K CHOUDHURY MR.T ALI MR.D CHOWDHURY MR.H BAILUNG	MR.S A B KHABIR(R-1 to 5) MR.I H SAIKIA(R-1 to 5) MS.S KANUNGOE(R-1 to 5) MR. K KALITA
	WITH I.A.(Civil)/3982/2018 in RSA/302/2018	MD.SAFIR ALI and 7 ORS, Versus MD. RAHIM ALI and 5 ORS,	MS. A K CHOUDHURY MR.T ALI MR.D CHOWDHURY MR.H BAILUNG	MR.S A B KHABIR(R-1 to 5) MR.I H SAIKIA(R-1 to 5) MR K KALITA MS.S KANUNGOE(R-1 to 5)
17	RSA/156/2019 CAVT. NO.0426/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR B KAUSHIK FOR CAVEATOR
	WITH I.A.(Civil)/2494/2019 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR. H K DEKA MR. B D DEKA MR B KAUSHIK MR B KAUSHIK MR. M DAS N CHAUDHURY FOR CAVEATOR
18	RSA/78/2021	SRI LECHU BISWAS Versus SMTI AJABALA DAS and 2 ORS	MR G P BHOWMIK MS.M KALITA MS. M KALITA MS P CHETIA	

	WITH I.A.(Civil)/1282/2021 in RSA/78/2021	SRI LECHU BISWAS Versus SMTI AJABALA DAS and 2 ORS	MR G P BHOWMIK MS. M KALITA MS P CHETIA	
19	WITH RSA/62/2021	SRI LECHU BISWAS Versus SMTI AJABALA DAS and 2 ORS	MR G P BHOWMIK MS.M KALITA MS P CHETIA	MR. A K PURKAYASTHA MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN
<u>ORDERS</u>				
20	SAO/8/2010	BANAJIT KR. DAS, Versus SUNIL RANJAN DEY,	MISS.B SARKAR MS.J PAUL MR.P SEN	
21	LA.App./72/2014 WITH LCR	NORTH EAST FRONTIER RAILWAY Versus GAGAN CHOUDHURY and 4 ORS	MS.U CHAKRABORTY	MR.G SHARMA MR.N ISLAM MR.K N KALITA MSJ BHUYAN MR.A K DAS MR.B KHETRI
	WITH MC/2401/2014 in LA.App./72/2014	NORTH EAST FRONTIER RAILWAY Versus GAGAN CHOUDHURY and 4 ORS	MS.U CHAKRABORTY	MR.N ISLAM MR.K N KALITA MSJ BHUYAN MR.A K DAS MR.B KHETRI
22	CRP/304/2014	KHATU RAM RABHA and ORS Versus NIKUNJA KR. PATHAK and ANR	MR.B C TALUKDAR MR. B SARMA MR.S DEY MR.P SEN	MR P C GOSWAMI MR. P P DAS
	WITH MC/2720/2014 in CRP/304/2014	KHATU RAM RABHA and ORS Versus NIKUNJA KR. PATHAK and ANR	MR.B C TALUKDAR MR. B SARMA MR.S DEY MR.P SEN	
23	CRP/196/2016	SMT. MILA CHAKRABORTY Versus SMTI. SUDIPTA SHARMAH DEY	MR.S P CHOUDHURY MR.R DHAR	
24	CRP/463/2016	SUFIA KHATUN and ANR. Versus NOWEL JOSHEPH SWEET @ NOWEL and 2 ORS	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	
25	CRP(I/O)/47/2017	MD. RAHUL AMIN Versus DEPUTY COMMISSIONER, NAGAON and 9 ORS.	MR.P SUNDI	GA, ASSAM MR. S K GHOSH (R- 2,3,6&7) MR G ALAM (R- 2,3,6&7)
26	CRP(I/O)/392/2017	MANOJ KUMAR SHARMA Versus REKHA DEB and 3 ORS.	MR.B K SINGH MS.M BORA	MR. S P CHOUDHURY MS M KALITA (R MS P CHETIA (R
27	I.A.(Civil)/3022/2017 in CRP/298253/2017	CHAITANYA NAMADAS Versus ANANDA NAMADAS and 6 ORS	MR.P ROY MS.J DEKA	MR.A D CHOUDHURY(R- 2 to 7) MR.D CHOUDHURYR- 2 to 7 MR. P DUTTA(R- 2 to 7) MR.T CHAKRABORTY(R- 2 to 7)
	WITH CRP/298253/2017 (Filing Number)	CHAITANYA NAMADAS Versus ANANDA NAMADAS and 6 ORS.	MR.P ROY MS.J DEKA	
28	I.A.(Civil)/2/2019 in MACApp./8788/2018	SMTI GOLAPI DEKA Versus MD ABDUL KADER AND 2 ORS	MR. R C SAIKIA MS. R DEKA MS. P BORA MS. K SAIKIA MS. J TAMULI	MR. R C PAUL (R3) MS L DAS (R3)
	WITH MACApp./8788/2018 (Filing Number)	SMTI GOLAPI DEKA Versus MD ABDUL KADER AND 2 ORS		

29	LA.App./6/2019 WITH LCR	THE GENERAL MANAGER (CONSTRUCTION) N.F. RAILWAY and ANR Versus SMT. SUSHILA BALA RABHA and ANR	MR. D K DEY	MR. A MANNAF MS. F BEGUM MD. A S ALI
	WITH I.A.(Civil)/2028/2019 in LA.App./6/2019	THE GENERAL MANAGER (CONSTRUCTION) N.F. RAILWAY and ANR Versus SMT. SUSHILA BALA RABHA and ANR	MR. D K DEY	MR. A MANNAF MS. F BEGUM MD. A S ALI
30	LA.App./16/2019 WITH LCR	SMTI MALATI RANI SINGHA AND 8 ORS Versus STATE OF ASSAM	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH	MR. G BORDOLOI GOVT ADV
31	RSA/230/2019	ON THE DEATH OF MAHABAT ALI, HIS LEGAL HEIRS MUSSTT. SULOI BIBI AND 16 ORS Versus ON THE DEATH OF ABDUS SABUR, HIS LEGAL HEIRS MD. BADRUL HAQUE AND 41 ORS	DR. B AHMED MR. N DHAR MR. A B T HAQUE	MS. R CHOUDHURY MR D. CHAKRABORTY
	WITH I.A.(Civil)/3440/2019 in RSA/230/2019	ON THE DEATH OF MAHABAT ALI, HIS LEGAL HEIRS MUSSTT. SULOI BIBI AND 16 ORS Versus ON THE DEATH OF ABDUS SABUR, HIS LEGAL HEIRS MD. BADRUL HAQUE AND 41 ORS	DR. B AHMED MR. N DHAR MR. A B T HAQUE	
	WITH			
32	RSA/228/2019	ON THE DEATH OF MAHABAT ALI, HIS LEGAL HEIRS MUSSTT. SULOI BIBI AND 16 ORS Versus ON THE DEATH OF ABDUL SABUR, HIS LEGAL HEIRS, MD. BADRUL HAQUE AND 41 ORS	DR. B AHMED MR. N DHAR MR. N HAQUE MR. A B T HAQUE	
	WITH I.A.(Civil)/3438/2019 in RSA/228/2019	ON THE DEATH OF MAHABAT ALI, HIS LEGAL HEIRS MUSSTT. SULOI BIBI AND 16 ORS Versus ON THE DEATH OF ABDUL SABUR, HIS LEGAL HEIRS, MD. BADRUL HAQUE AND 41 ORS	DR. B AHMED MR. N DHAR MR. N HAQUE MR. A B T HAQUE	
33	MACApp./270/2019 WITH LCR, B/O	SMT MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD AND 3 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. R GOSWAMI MR. B BORAH MS. M SAIKIA MS. P BORTHAKUR
	WITH CO/43/2019 in MACApp./270/2019	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. MITALI SONOWAL MECH AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R C DAS MR. S C DAS MR P BURAGOHAIN
	WITH I.A.(Civil)/604/2020 in MACApp./270/2019	MITALI SONOWAL MECH Versus THE NEW INDIA ASSURANCE CO. LTD.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. R GOSWAMI MR. B BORA
34	RSA/275/2019	RENUBALA GHOSH AND 4 ORS Versus KRISHNALAL GHOSH AND 6 ORS	MS. R CHOUDHURY	MR. T U LASKAR MR. N DHAR
	WITH I.A.(Civil)/3391/2019 in RSA/275/2019	RENUBALA GHOSH AND 4 ORS. Versus KRISHNALAL GHOSH AND 6 ORS.	MR D CHAKRABORTY MR. R CHOUDHURY	MRS. U BARUAH MR. A H M R CHOUDHURY
	WITH I.A.(Civil)/2320/2020 in RSA/275/2019	KRISHNA LAL GHOSH AND 6 ORS. Versus RENU BALA GHOSH AND 4 ORS.	MR. T U LASKAR MR. N DHAR	MS. R CHOUDHURY

35	CRP(I/O)/401/2019	ABHIK BHATTACHARJEE Versus PRANAB KUMAR BISWAS AND 7 ORS	MR. K K NANDI MS S DEY MR. A J GHOSH	MR. P KHATANIAR MRS. N RAHMAN
36	I.A.(Civil)/2449/2019 IN CRP/102/2006 (D/O) in Review.Pet./4747/2019 WITH Review.Pet./4747/2019 (Filing Number)	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ABDUL MATIN CHOUDHURY AND 6 ORS. SHYAMA PRASAD BHATTACHARJEE AND 5 ORS Versus ABDUL MATIN CHOUDHURY AND 6 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
37	RSA/49/2020 B/O	MD HAZARAT ALI Versus MD HANIFUDDIN	MR. S K SAHARIAH MR D C NATH	MS. S S ZIA MS. S S ZIA MS. S S ZIA
38	I.A.(Civil)/112/2020 WITH MACApp/84/2014(D/O), WITH LCR in Review.Pet./9612/2019 WITH Review.Pet./9612/2019 (Filing Number) WITH	ORIENTAL INSURANCE COMPANY LTD., Versus SRI SANJAY JAIN AND 6 ORS. ORIENTAL INSURANCE COMPANY LTD Versus SRI SANJAY JAIN AND 6 ORS	MR SISHIR DUTTA MR. S DUTTA	MR. B K JAIN
39	MACApp./115/2012	SANJAY JAIN AND ORS Versus NOOR MOHAMMAD ALI AND ORS	MR.S K JAIN MR.B K JAIN MS.P C B NAIR	MS.M CHOUDHURY MR.R GOSWAMI MR.I ALAM MRA K AHMED(R-1) MS.P GOGOI(R-1) MR.S DUTTA MR.B S GOSWAMI MS.D CHAKRABORTY
40	Tr.P.(C)./32/2021 FIXED	PREETY AGARWAL Versus AMIT KUMAR AGARWAL	MR. A K GUPTA MR. R S MISHRA	
41	I.A.(Civil)/487/2021 WITH LCR in CRP/146/2017 WITH CRP/146/2017	GOBINDA PATHAK Versus CLIMUN BARDOLOI AND 2 ORS. GOBINDA PATHAK Versus TILAK CH. BORDOLOI	MR.SHEELADITYA	MR.D SAIKIA(Sr. Adv.) MR.R BORPUJARI MR. K K DUTTA MR.B GOGOI MR.P NAYAK
42	I.A.(Civil)/1418/2021 in RSA/1157/2021 WITH RSA/1157/2021 (Filing Number) WITH I.A.(Civil)/1159/2021 (Filing Number)	SANTI DEVI GOWALA Versus DRUPADI GOWALA AND 2 ORS. SANTI DEVI GOWALA Versus DRUPADI GOWALA AND 2 ORS. A SANTI DEVI GOWALA Versus DRUPADI GOWALA AND 2 ORS. A	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM MR. M A SHEIKH MR. M A SHEIKH	
43	I.A.(Civil)/1471/2021 B/O in RSA/232/2018 WITH RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	MR. A K TALUKDAR MR. A K TALUKDAR DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	MR K UDDIN MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)

HEARING

44 MACApp./276/2018
WITH LCR, B/O

MRS MINA DAS and 2 ORS
Versus
SYED JAKIR DEWAN and ANR

MR. K K PARASAR
MR. B CHETRI

MR. A J SAIKIA (R2)
MR. U DAS (R1)
MR. N UPADHAYAY
MR. B KAKATI (R2)
MR. B KASHYAP (R2)

WITH
I.A.(Civil)/2282/2020
in MACApp./276/2018

MINA DAS AND 2 ORS.
Versus
SYED JAKIR DEWAN AND ANR.

MR. K K PARASAR

MR. A J SAIKIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021